

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 11th SEPTEMBER, 2023, 10:30 A.M.

CP (IB) No. 32/CB/2022

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Piramal Capital Housing Finance Ltd. -Vs- Geekay Colonizers & Builders Ltd.
Under Section	7 IBC

For Petitioner (s)

Mr. Ratnanko Banerjee, Sr. Adv.
Mr. Somdutta Bhattacharya, Adv.
Mr. Venugopal Mahapatra, Adv.
Mr. Sachin Sahu, Adv.

For Respondent (s)

Mr. Umesh Ch. Sahoo, Adv.

ORDER

Ld. Senior counsel Mr. Ratnanko Banerjee appears for the petitioner. Respondent is represented by Ld. counsel Mr. Umesh Chadra Sahoo. Amendment carried out and amended copy also filed. Respondent is granted two weeks' time to file the reply and also to upload in the e-portal. Upon the receipt of the reply, petitioner is permitted to file rejoinder, if any, within a week time, and also directed to upload the same in the e-portal. Pleadings to be completed and list the matter for hearing by 09.10.2023.

Sd.

Kaushalendra Kumar Singh
Member (Technical)

Sd.

P. Mohan Raj
Member (Judicial)